

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
NEW DELHI

C.P NO.502/2015
CA NO.

CORAM:

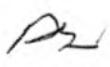

SH. R.VARADHARAJAN
Hon'ble Member (J)

Ms. Deepa Krishan
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 19.05.2017

NAME OF THE COMPANY: NU-Rubber Products Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391to 394

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1)	RAKESH KUMAR	Adv	Petitioner	
2)	P. K. SACHDEVA			
3	MANISH RAS	Company Prosecutor	for P (NR)	

ORDER

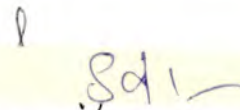
Learned Counsel for the Petitioner seeks some more time to file certificate from the Statutory Auditor of the Company (s) in compliance of Section 133 of the Companies Act, 2013 and the Accounting Standards prescribed therein and mandated vide provisions of Sections 230-232 of the Companies Act, 2013. A week's time is granted to the Petitioner to comply with the above.

Post the matter on 29.5.2017.



(DEEPA KRISHAN)
MEMBER (TECHNICAL)

U.D. Mehta
19.5.2017



(R. VARADHARAJAN)
MEMBER (JUDICIAL)